

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.1668/2018

Thursday, this the 26<sup>th</sup> day of April 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Suraj Raj, Aged about 46 years  
s/o late Sh. Raj Singh  
r/o 397, Radhey Shyam Vihar  
Phase I, Muradnagar – 201206  
Ghaziabad, Uttar Pradesh

..Applicant

(Mr. S P Yadav, Advocate)

Versus

1. Ministry of Defence  
Through its Secretary  
Dept. of Defence Production  
Room No.139, South Block  
New Delhi – 110 011

2. Director General  
Aeronautical Quality Assurance (AQA)  
Ministry of Defence  
H Block, New Delhi – 110 011

..Respondents

(Mr. J P Tiwari, Advocate)

**O R D E R (ORAL)**

**Justice Dinesh Gupta:**

After arguing for some time, Mr. S P Yadav, learned counsel for applicant seeks to withdraw this O.A. Mr. J P Tiwary, learned counsel, who appears on behalf of respondents on advance notice, has no objection. Allowed.

2. O.A. is dismissed as withdrawn.

**( K.N. Shrivastava )  
Member (A)**

**( Justice Dinesh Gupta )  
Chairman**

**April 26, 2018**  
/sunil/